

GOVERNMENT OF INDIA  
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION  
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

**RAJYA SABHA**  
UNSTARRED QUESTION NO.1029  
**TO BE ANSWERED ON 10<sup>TH</sup> FEBRUARY, 2023**

**STATUS OF PMGKAY**

1029 SHRI KANAKAMEDALA RAVINDRA KUMAR:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) the current status of Pradhan Mantri Garib Kalyan Anna Yojana (PMGKAY);
- (b) the details of the expenses incurred during the implementation of PMGKAY – VII in the State of Andhra Pradesh;
- (c) the details of foodgrains allocated to the State of Andhra Pradesh during the implementation of PMGKAY – VII;
- (d) the details of subsidies provisioned;
- (e) whether any instances of delay in providing foodgrains to beneficiaries have been reported to Government; and
- (f) if so, details thereof and action taken in this regard?

**A N S W E R**

**MINISTER OF STATE FOR MINISTRY OF RURAL DEVELOPMENT AND CONSUMER  
AFFAIRS, FOOD & PUBLIC DISTRIBUTION  
(SADHVI NIRANJAN JYOTI)**

(a): Phase VII of PMGKAY was in operation upto 31.12.2022.

Keeping in view welfare of the Priority Household (PHH) and Antodaya Anna Yojana (AAY) beneficiaries and to relieve them from the burden to pay the Central Issue Price of the foodgrains as well as in order to maintain uniformity throughout the State, free foodgrains is being provided to these beneficiaries as per their entitlements under National Food Security Act (NFSA), for a period of one year from 1st January, 2023. The entire cost of foodgrains will be borne by the Government of India, while the expenditure on intra-State transportation and Fair Price Shop Dealers' margins, is borne on sharing basis between the Union Government and the State Government.

(b) to (d): A total quantity of 4,02,331.545 MT foodgrains have been allocated to Andhra Pradesh under PMGKAY Phase-VII. Calculated provisional subsidy on the basis of lifted food grains from FCI by Andhra Pradesh during PMGKAY Phase-VII is around Rs 954.85 crores.

The provisional food subsidy is released on the basis of distribution of issuable quantity of food grains under National Food Security Act (NFSA) and Other Welfare Schemes (OWS) to all Decentralized Procurement (DCP) States including Andhra Pradesh as per their quarterly claims, which is an ongoing and continuous process. These claims are processed as per extant instructions, keeping in view the opening and closing balance of stocks, procurement, allocation and distribution of issuable quantity of food grains, FCI's reconciliation, Utilization Certificate received etc. During Phase VII of PMGKAY around Rs. 130.54 Crore of food subsidy has been actually released under "Food Subsidy to DCP States" under NFSA.

(e) and (f): No such incident has been reported.

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